

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.266 OF 2019**

**In the matter of:**

Mooldhan Advisory Systems (P) Ltd & Ors Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondents

Mr. Satish Kr Mishra, Advocate for Appellant.

Mr Avnish Garg, Mr Atanu Mukherjee, Advocates for R1.

With

**COMPANY APPEAL(AT) NO.294 OF 2019**

**In the matter of:**

Juggilal Kamlapath Jute Mills Company Ltd Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondents

Mr. CS Chauhan, Advocate for Appellant.

Mr Avnish Garg, Mr Atanu Mukherjee, Advocates for R1.

**ORDER**

**04.03.2020-** At the request of learned counsel for the appellant the case is adjourned to **16<sup>th</sup> March, 2020 on top of list.**

It is made clear that no further adjournment will be granted.

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/kam**